

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **13.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IBA/914/2019
NAME OF PETITIONER : Hellman Worldwide Logistics Pvt Ltd
NAME OF RESPONDENT : Penda Marketing Pvt Ltd
SECTION : Sec 9 of IBC, 2016

ORDER

Learned Counsel for Petitioner Ms. Nivedha Bhaskaran, Advocate and
Learned Counsel for Respondent Ms. Deepa Mariappan, Advocate are present
through video conferencing platform.

Heard, both the parties. **Order reserved.**

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)